

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 703
IB-417/ND/2021

IN THE MATTER OF:
State Bank Of India

...PETITIONER

Vs.

M/s. Jabalpur MSW Private Limited

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 15.03.2023
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :Adv Anika Bajpai, Adv Aanchal Gupta, Adv S. K Singhi, Adv Ankur singhi, Adv Akshay Singhi
For the Respondent/Corporate Debtor :Ms. Akshita Salampuria, Adv.

ORDER

Re-notified to **27.03.2023**.

Sd/-
(COURT OFFICER)